

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/57(KB)2024
IN
C.A.(CAA)/204(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	NF FORGINGS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Hansraj Jaria, Pr. CS] For Applicant Companies

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **26.07.2024**.

**Anamitra Pal
Court Officer**